HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP(Crl) No. 193/2019

Mushtaq Ahmad Mir

.... Petitioner/Appellant(s)

Through:-

Mr. Wajid Haseeb, Advocate

(Through video conferencing)

V/s

State of J&K and anr.

....Respondent(s)

Through:-

Mr. Sajad Ashraf, GA

(Through video conferencing)

Coram:

HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

Mr. Sajad Ashraf, learned Government Advocate, seeks and is granted a week's time to produce the detention record.

List on 23.06.2020.

Record be provided to the office of Registrar Judicial of The Jammu and Kashmir High Court, Jammu wing.

(Sindhu Sharma) Judge

SRINAGAR 12.06.2020 Ram Murti